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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 492/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Juniper Networks India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956/441
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. R. Vanava,

Adv. for Juniper Networks.

8/11/2017.

Rvanava

ORDER

CP 492/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)